

श्री स० मो० बनर्जी : निजलिगप्पा ने 10 हजार और पाटिल ने 5 हजार रिक्वत ली, इस को ब्राडकास्ट नहीं किया गया।... (व्यवधान)...

SHRI BAL RAJ MADHOK : We know that on behalf of Mr. Giri money has been offered to the people and votes are being sought to be purchased. (Interruptions) We strongly protest and charge that they are sabotaging the elections. (Interruptions)

श्री हुकम चन्द कछवाय : जिस प्रकार से आकाशवाणी से प्रचार किया जा रहा है ... (व्यवधान)...

MR. SPEAKER : Everybody is talking. What is all this ?

SHRI KANWAR LAL GUPTA : He is acting like Dr. Goebbels.

MR. SPEAKER : It is a very strange thing. From this side they say the propaganda is pro-Giri and from the other side they say the propaganda is pro-Nigalingappa and others.

SHRI UMANATH : All India Radio is propagating for Nijalingappa, I charge. (Interruptions)

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय, जैसा आपने कहा—प्रो निजलिगप्पा, प्रो गिरी, प्रो देशमुख या प्रो संजीव रेड्डी-यह बात मैंने नहीं कही। ग्रान इंडिया रेडियो के समाचार बुलेटिन आप भी सुनने होंगे, उसमें एक पक्ष विशेष को ले कर जिस तरह से प्रचार किया जा रहा है वह ग्रान इंडिया रेडियो की निष्पक्षता पर सन्देह प्रकट कर रहा है, यह बात मैंने कही थी।... (व्यवधान)...

श्री स० मो० बनर्जी : ग्रान ए प्वाइंट आफ पर्सनल एक्सप्लेनेशन, सर। (व्यवधान)...

अध्यक्ष महोदय : मैं फिर आप लोगों से रिक्वेस्ट करता हूँ। मि० बनर्जी, आप जो अपना हाथ उठाकर यू-यू करते हैं, यह ठीक नहीं है।

श्री स० मो० बनर्जी : जब ऐसे ही सड़ा रहूँगा तो बोलूँगा कैसे ? — (व्यवधान)...

अध्यक्ष महोदय : जितने तेजी से आपके बाजू चलते हैं उसमें पता नहीं चलता किस तरफ हो रहा है।

Mr. Banerjee, please sit down. You are showing gestures, pointing to the Chair, pointing to all others. For God's sake please avoid this gesture. That is all. ... (व्यवधान)...

SHRI J. B. KRIPALANI : May I say word ? It is not my custom to intervene in these things. But I am surprised that my friends have roused themselves at this late hour. The All India Radio has been carrying on Government propaganda all these years. And therefore they are unwilling to have a Committee appointed under which the Radio will work *vis-a-vis* Government. There will always be a suspicion if the Radio is under the Government. Why don't they put it under some independent organisation ?

एक माननीय सदस्य : इधर भी 300 सदस्य बंठे हैं, लेकिन एक भी इधर से सपोर्ट में नहीं बोलने पाया... (व्यवधान)...

अध्यक्ष महोदय : अच्छे अच्छे और भले आदमियों को भी न मालूम क्या हो गया है। जब बाहर मिलते हैं तब इस बात का ख्याल भी नहीं आता कि हाउस में इस तरह से कर सकते हैं।

The Question hour is over.

श्री यशपाल सिंह : मैं यह जानना चाहता हूँ कि यह सवाल तो गृह कार्य मन्त्री से पूछना चाहिये। माननीय सत्य नारायण सिंह ने कोई बम छोड़े ही रख दिया। यह तो होम मिनिस्टर का कार्य है कि वह इसका जवाब दें।

अध्यक्ष महोदय : आप जरा सवाल का जवाब तो सुन लीजिये।

SHORT NOTICE QUESTION

Explosion of a bomb Concealed in a Mail Bag

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SNQ. 5. SHRIMATI ILA PALCHOUDHURI :
श्री यशपाल सिंह :

**SHRI RAMAVATAR
SHASTRI :**
**SHRI B. K. DAS
CHOWDHURY :**

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether Government of India have received any information regarding a high intensity bomb (reported to have been concealed in a Mail Bag) having exploded in the Mail Department of the Calcutta GPO on the evening of 8th August, 1969, injuring 14 postal employees—four of them seriously ;

(b) if so, full details of the incident ;

(c) the latest condition of the injured employees, particularly of those injured seriously ; and

(d) the steps taken or proposed to be taken to find out the culprit who put the bomb in the Mail bag and action against him ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Yes, Sir. 13 Employees were injured, two of them seriously.

(b) The explosion occurred at about 6.40 P. M. on 8th August, 1969 while the bags received from various town sub post offices were being unloaded. The blast was severe and the contents of the parcel bag were smashed to pieces and strewn all round. Fire brigade, ambulance and police were summoned immediately for assistance and investigation.

(c) Two officials who received serious injuries were admitted in the Medical College Hospital and the other 11 were discharged after being given first aid. The condition of these two officials is satisfactory and they are progressing.

(d) The case is being investigated by the Police.

SHRIMATI ILA PALCHOU DHURI : May I know whether the sources of the parcel which was evidently posted from a sub-office in the Sealdah area—that much

information is available to the police—has been investigated ?

The Naxalite practice in West Bengal has been to plant bombs all over the place as in picture-houses etc. May I know whether the CIB is keeping a close watch on the activities of the Naxalites ? Since this Naxalite practice is on the increase, may I know what steps are going to be taken in this regard to see that such bombs are not placed in postal parcels and what measures are being taken to detect these bombs if any should be there ? There should be at least this much of vigilance. May I also know what compensation has been paid to the employees who were grievously and seriously injured ? One has been injured in the eye, and, therefore, he may be incapacitated for life.

SHRI SHER SINGH : The contents of the parcel were subsequently indentified to be from Sealdah Jora Line town sub-office, and there were 7 VPPs and 2 registered parcels. Investigations are going on. We have not been able to establish whether this has been done by Naxalites or others. This will be known only after the investigations are completed. Investigations are going on.

SHRI S. M. BANERJEE : Everything is done by Shri Atulya Ghosh, I can assure you.

श्री यशपाल सिंह : मैं यह जानना चाहता हूँ कि वह जो बिस्फोट हुआ है वह कोई एक मनुष्य का काम नहीं है। इसके पीछे एक बहुत बड़ा गिरोह और एक साजिश है हिन्दुस्तान को नष्ट करने की। तो मैं यह जानना चाहता हूँ कि मन्त्री जी इस विषय में क्या कर रहे हैं कि बंगाल उन आग की लपटों में बच जाय और यह घटना आज के बाद घटित न हो सके। इसके लिए मन्त्री जी क्या कर रहे हैं। यह केस सैमोटाज का है और इसके पीछे एक बहुत बड़ी कांस्प्रेसी है, पूरा गिरोह है। उस गिरोह का क़त्ल करने के लिये आप क्या कर रहे हैं।

श्री शेर सिंह : पोस्ट आफिस का महकमा यही कर सकता है कि हिदायत भेज दे पोस्ट

ग्राफिसेज को कि जो को कोई पार्सल ग्रापों
उनको अच्छी तरह से देख लिया करे।

श्री यशपाल सिंह : क्या जोइंट रेस्पॉ-
सिबिलिटी नहीं है ग्राप की ?

श्री शेर सिंह : ये हिदायतें सबको भेज दी
गई है। बाकि विस्फोट के बारे में जो ग्रापने
कहा कि कोई गिरोह इसके पीछे है या एक
ग्रादमी इसके पीछे है, इस बारे में जब तक
जांच नहीं हो जानी तब तक कुछ नहीं का
जा सकता है कि गिरोह है या एक ग्रादमी है।
लेकिन किमी रजिस्टर्ड पार्सल में यह चीज थी।

सूचना तथा प्रसारण और संचार मंत्रों
(**श्री सत्य नारायण सिंह :**) पोस्ट ग्राफिम का
राम है कि जो पार्सल आते हैं उनको बिना देखे
पहुँचा दे। हम खोन कर नहीं देखते हैं कि
उन में क्या है, और अगर खोलेंगे तो उसमें
सभी को एतराज होगा। अब रही यह बात
कि बंगाल में और दूसरी जगह क्या कार्रवाई
हो रही है यह स्टेट गवर्नमेंट का काम है।
हमारे यहाँ भी दूसरी मिनिस्ट्री है वह हमको
देखती है : नकमनाइट के बारे में जो संदेह किया
गया गया है, हो सकता है वह कि ठीक हो।
लेकिन इक्वायरी जब हो जायगी तो
ग्राप को पता चल जायगा कि क्या है। लेकिन
जहाँ तक हमारे डिपार्टमेंट का सवाल है उसका
तो काम यह है कि जो चीज हमारे यहाँ आनी
उसको निश्चित स्थान पर पहुँचा देते हैं। अगर
ग्राप लोग इज्जत दे तो सबकी चिट्ठी और
पार्सल खोलें।

श्री खिराय : हम लोगों की चिट्ठियां
खोली जाती हैं।

श्री आर्ज करनेन्डीज : पूरी चिट्ठियां हमारी
रोक रखी हैं।

श्री कंबरलाल गुप्त : अगर ग्राप हमारी
चिट्ठी खोलते हैं तो हम ग्राप का चिट्ठी
खोलेंगे।

अध्यक्ष महोदय : यह लोग पहले से ही
तैयार बैठे हैं, और ग्राप मौका दे देते हैं जिससे
यहाँ गड़बड़ हो जाती है। वह तो पहले से ही
इंतजार में रहते हैं कि उनको मौका मिले।
और ग्राप वह मौका दे देते हैं। इसलिये मैं
सरकार के कहंगा कि वह जरा होशियार
रहे जवाब देने में।

श्री रामावतार शास्त्री : अध्यक्ष महोदय
बात बहुत गम्भीर है और कुछ दिनों पहले
लाल बाजार पुलिस थाने में भी ऐसा बम
विस्फोट हुआ था और उसकी जांच भी
करायी गयी थी जिसमें यह मालूम हुआ कि
पुलिस वालों का ही हाथ था बम रखने में।
तो मैं इसके बारे में यह जानना चाहता हूँ कि
ग्राप जानते हैं वहाँ संयुक्त मोर्चे की सरकार
है और कुछ पुलिस के लोग पड़यंत्र कर रहे हैं,
जिसमें कुछ बड़े कांग्रेस वालों का भी हाथ बताया
जाता है। तो मैं यह जानना चाहता हूँ कि क्या
इस बम विस्फोट के पीछे और बम रखने में
पुलिस वालों का तो हाथ नहीं है। क्या इस
बात का पता सरकार ने लगाया है या लगाने
की व्यवस्था करेगी ?

दूसरी बात यह है कि जिनकी हालत
बहुत गम्भीर है वे कब तक अच्छे होंगे मालूम
नहीं है, तो उनके धरक किसी परिवार के
मदम्य को ग्राप कब तक नौकरी देने के लिये
तैयार है।

श्री शेर सिंह : शास्त्री जी को बहुत दूर
की सूझी। किमने किया इसकी जांच की जा
रही है उसके बाद ही पता लगेगा कि कौन इस
के लिए जिम्मेदार है।

जहाँ तक उन दोनों ग्रादमियों का सवाल
है जो दो पोटर जम्मी हुए हैं, उनका पूरा
ध्यान कर रहे हैं और जो वैलफेयर का हमारा
महकमा है वह रोज वहाँ जाते हैं और उनकी
पूरी इमदाद की जा रही है।

SHRI B. K. DASCHOWDHURY :
From the questions put by hon. Members

so far, it will be evident that this bomb incident in Calcutta on the 8th August was not an isolated incident. There have been so many instances of bomb explosions taking place in Calcutta and almost all parts of the country. So far as my knowledge goes, all the ingredients necessary for manufacturing a bomb are either contraband or are otherwise controlled. We do not know how a group of people, either an individual or a group, is in a position to manufacture the bombs and use them here and there and create a reign of terror. In view of the critical situation prevailing in the country, may I know whether the Central Government in consultation with the State Government will constitute a high powered inquiry committee to inquire into this or whether they will have this inquiry by the CBI in order to stop this nuisance once and for all ?

SHRI SHER SINGH : The investigations are now being carried on by the State Government. The hon. Member has suggested that the CBI may go into this. The suggestion will be considered.

SHRI SWELL : What the senior Minister has said seems to contradict what his junior has said. The junior said that a sort of investigation is being carried on into the occurrence of this explosion in the GPO and the senior Minister said that investigation is no part of their work but is the concern of the State Government. However, this is their internal affair which they can sort out themselves.

Close on the heels of this explosion in the GPO, there were two other placements of bombs in two cinema houses in Calcutta. Is this explosion part of a pattern that is taking place in other parts of Calcutta and is there a meaning and purpose behind these bomb placements ?

SHRI SATYA NARAYAN SINHA : There is no difference between what I had said and what my colleague had said. He also said that the inquiry is being made by the State Government. I also said that so far as the post office is concerned, we cannot make any inquiry ; it has been handed over to the police who are inquiring into it.

As for the other question, this is a matter for inquiry by the police and we cannot give an answer on their behalf.

SHRI SAMAR GUHA : Showering of bombs has become almost a common feature in Calcutta, the industrial areas of the city particularly. Just a few days ago, in the port area, a huge quantity of potassium chlorate was seized as contraband. The West Bengal Government has set up a bomb squad because everywhere, whether it is a clash with anti-social elements or political feuds, bombs are freely used. The bomb that was placed in the GPO was not an ordinary bomb but a time bomb. Making a time bomb requires expert mechanical knowledge and a clockwise arrangement must be there. Recently, in two cinema houses, two time bombs exploded.

This is a serious matter. I am afraid the Ministry of I and B and Communications would not be the competent authority to go into it in all its aspects. Could I ask the Minister to see to it that a joint inquiry is conducted ? Will he ask the Home Ministry to conduct a joint inquiry as to the nature and source of high explosives like potassium chlorate, nitric acid and mechanical devices employed in time-bombs ?

MR. SPEAKER : It is a very good suggestion. He has noted it.

SHRI SHER SINGH : It is outside our scope.

SHRI S. K. TAPURIAH : The hon. Minister has displayed naivety when he said that his department does not open parcels and they cannot know what is contained in them. Sending by post things like bombs, explosives and inflammable articles is banned all over the world. In all progressive countries, they use devices like metal detectors by which they could know the nature of the contents of parcels. May I know whether the Minister will consider using such instruments or contrivances which help detect the contents of parcels in post offices specially in Bengal ?

SHRI SATYA NARAYAN SINHA : Unfortunately, we have no such instruments available to us. I have not heard about them. But I shall certainly enquire and see if it is not possible to have such instruments.

SHRI INDRAJIT GUPTA : Is it a

fact that after the explosion in the GPO Shri Satya Narayan Sinha wrote to his colleague, the Agriculture Minister, requesting that the BDOs whom he considers not to be very useful can be more usefully employed as bomb detection officers? This was also the suggestion of Shrimati Ila Palchoudhuri who wanted some machinery to be set up.

SHRIMATI ILA PALCHOU DHURI : I never suggested BDOs.

श्री हुकम चन्द कछवाय . मैं मन्त्री महोदय से जानना चाहता हूँ कि यह पारसल कहां से रवाना किये गये थे और किसके नाम किये गये थे ?

मन्त्री महोदय ने जो यह जांच की बात कही है तो मैं जानना चाहता हूँ कि उसके लिए कौन नियुक्त किया गया है, उसने अपना कार्य प्रारम्भ कर दिया है, यदि हां तो अब तक कितना कार्य पूरा हो चुका है ?

श्री शेर सिंह : माननीय सदस्य ने यह जो पारसलों के बारे में पूछा है कि यह कहां से भेजे गये, शीत उष्णको भेजने वाले थे तो मैंने पहले ही निवेदन कर दिया कि वह मान वी पीज और चार रजिस्टर्ड पारसल थे और मैं वह इनफोरमेशन अध्यक्ष महोदय की इजाजत से टेबुल पर रख देता हूँ।

श्री हुकम चन्द कछवाय : मन्त्री महोदय यह बतलाये कि इन्व्वायरी के लिए कौन नियुक्त किया गया है किसको यह काम सौंपा गया है, कितनी उस इन्व्वायरी के काम में प्रगति हो पाई है और अभी उनकी क्या रिपोर्ट है ?

अध्यक्ष महोदय : श्री राम गोपाल शालवाले।

श्री राम गोपाल शालवाले : यह बड़ा गम्भीर मामला है। मैं मन्त्री महोदय से जानना जानना चाहता हूँ कि डाकखानों आदि के घंटर जो इस प्रकार के कर्मचारी मौजूद हैं जिनका

कि सम्बन्ध पाकिस्तानी या चीनी तत्वों के साथ है तो उनके बारे में वह क्या जानकारी लेगें और ऐसे भ्रवांछनीय कर्मचारियों को डाकखानों से अलग करने का प्रयत्न करेंगे ?

श्री सत्य नारायण सिंह : हम लोगों के पास ऐसी कोई खबर नहीं है लेकिन अगर माननीय सदस्य के पास ऐसी कोई सूचना हो तो वह हमारे पास भेजें और उसकी प्रवृत्त जांच करायी जायगी।

श्री शिव नारायण : अध्यक्ष महोदय, मैं आप की इजाजत से मन्त्री महोदय से जानना चाहता हूँ कि बंगाल के होम मिनिस्टर श्री ज्योति बसु ने जिस उत्तम ढंग से बंगाल में ला एंड आर्डर मेनटेन किया है उसके लिए क्या हमारे मन्त्री महोदय ज्योति बसु साहब को पद्म विभूषण देने की तैयारी में हैं ? जवाब आना चाहिए।

अध्यक्ष महोदय : प्राइम नम्बर 3। ध्यान आकर्षण। श्री प्रभु दयाल हिम्मत-सिंहका।

श्री चन्द्रिका प्रसाद : अध्यक्ष महोदय, मैंने भी एक कॉलिग अटेंशन नोटिस ईस्टर्न यू० पी० और वेस्टर्न बिहार के बारे में दिया था।

WRITTEN ANSWERS TO QUESTIONS

Advertisement Division of A. I. R.

*47. SHRI MAHANT DIGVIJAI NATH: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Government have introduced an Advertisement Division in All India Radio Station, Delhi;

(b) if so, the total business from advertisements achieved by the All India Radio;

(c) whether such advertisements have affected the advertisements from Ceylon Radio;